

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
W. P. (C) No. 2203 of 2007

Md. Samim Akhtar & Ors. .... ... Petitioners  
Versus  
Mofijuddin Ansari & Ors. .... ... Respondents

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**CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Petitioners : Mr. Deepankar Roy, Advocate  
For the Respondents : Mr. J.P. Jha, Sr. Advocate  
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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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24/05.04.2021 As prayed for by the learned counsel for the petitioners, put up  
this case on 12.04.2021.

**(Rajesh Kumar, J.)**

Ravi/Kamlesh